

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**Item No.36
IA No.1594/99/2022
And
CP(IB) No.248/Chd/Pb/2022
Under Section 94 IBC 2016, rule 11 NCLT**

In the matter of:-

Vinod Thapar, PG Thapar Hosiery
Mills Pvt Ltd.

...Petitioner

Present:

Ms. Divya Sharma, Advocate for the petitioner.

None for the respondent-corporate debtor (Sharman Ji Fabrics Pvt. Ltd.)

Affidavit of Service qua Corporate Debtor-Canara Bank has already been taken on record on 23.11.2022. But today none has appeared on the behalf of Canara Bank. In these circumstances, learned counsel for the petitioner is directed to file an amended memo of parties and a short note on the admission of the present petition within one week. Let the matter be listed on 09.03.2023.

SD/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

February 27, 2023
DS